



2026:AHC:10465-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 6357 of 2019

Constable 388 Tahar Singh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Salman Ahmad
Counsel for Respondent(s)	:	G.A.

Court No. - 44

HON'BLE J.J. MUNIR, J.

HON'BLE VINAI KUMAR DWIVEDI, J.

Perusal of the report dated 05.12.2023 submitted by the learned Chief Judicial Magistrate, Mainpuri and the enclosed report of the Superintendent of Police, Mainpuri dated 25.11.2023, besides the certificate of the Pradhan in verification of facts done by the Sub Inspector, who was deputed, shows that the sole appellant Constable 388 Tahar Singh is dead. He has died on 07.01.2023.

In the circumstances, this appeal abates.

Let the abetment be recorded in the cause title.

(Vinai Kumar Dwivedi,J.) (J.J. Munir,J.)

January 16, 2026

Shubham